

(11)

10.1.1995

Hon'ble Mr Justice B.C. Saxena, V.C.

Hon'ble Mr K. Muthukumar, A.M.

Sr C.S. Singh Counsel for
the respondents has sought for
adjournment due to illness. Adjourned.
List this case on 16.2.1995 for hearing.

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A.M.

am

Bel
V.C.

OR

Misc app no 14) Lgs -
in Misc app no 30) Lgs
OA 544 Lgs filed by
Sri A.B.L. Prasad
Adm on 20/24.1.95 and
received on 25.1.95 at
12.00 AM
Submitted before noble
Court on 2.1.95 for
orders

25.1.95

OR

Sub Aft' Court filed in
OA 544 Lgs for

Pleadings are complete

Submitted before noble
Court on 16.2.95 for disposal
of Misc app 30) Lgs, 14) Lgs -

25.2.95

DA. 544/93

8.7.1995

Hon. Mr. Justice S. C. Saksena, V.C.
Hon. Mr. S. Das Gupta, A.M.

Heard the learned counsels for the parties.

Order reserved on D. A. 544/93

List the contempt applications on 8.8.1995.

A. M.

V. C.